

[श्री कल्लपति त्रिपाठी]

मुझे दिया है। जब रेलवे बजट के सम्बन्ध में वोट डेरे रही थी, उस समय भी बिरोधी दल के लोग उठर नहीं थे सिवाय बहुत पार्श्वी कृष्णन के, और आज जब जब डिमाण्ड पर बहुत हुई तो बहुत चालू है, लेकिन उठर की कैदवा जाली है। उठर की बैठों से ही बहुत से सुझाव आये हैं। मैं अभी जब बोलने के लिए खड़ा हुआ, तो मुझे कुछ विकट हो रही थी कि किस की तरफ बोलें इस लिए मैं सिर्फ़ आप ही की तरफ देख कर बोल रहा था।

MR. CHAIRMAN: We have a number of Cut Motions. If the House agrees, I shall put all the Cut Motions to the vote of the House together—unless any Member wants any of his Cut Motion to be put separately....

SEVERAL HON MEMBERS: Together.

MR. CHAIRMAN: I now put all the Cut Motions moved to the vote of the House.

All the Cut Motions were put and negatived

MR. CHAIRMAN: The question is:

"That the respective sums not exceeding the amounts shown in the third column of the order paper be granted to the President out of the Consolidated Fund of India to defray the charges which will come in course of payment during the year ending the 31st day of March, 1977, in respect of the following Demands entered in the second column thereof—

Demands Nos. 1 to 11, 11A, 12 to 18 and 20 to 22."

The motion was adopted.

MR. CHAIRMAN: The question is:

"That the respective Supplementary sums not exceeding the amounts shown in the third column of the order paper be granted to the President out of the Consolidated Fund of India to defray the charges which will come in course of payment during the year ending the 31st day of March, 1976, in respect of the following Demands entered in the second column thereof—

Demands Nos. 1 to 10, 11A, 12, 15 to 17 and 21."

The motion was adopted.

12.27 hrs.

APPROPRIATION (RAILWAYS)  
 NO. 2 BILL, 1976

THE MINISTER OF RAILWAYS (SHRI KAMLAPATI TRIPATHI): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77 for the purposes of Railways.

MR CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77 for the purposes of Railways."

The motion was adopted.

SHRI KAMLAPATI TRIPATHI: Sir, I introduce the Bill.

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I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services

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§Introduced/Moved with the recommendation of the President.

of the financial year 1976-77 for the purposes of Railways, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1976-77 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

MR. CHAIRMAN: We take up clause-by-clause consideration.

The question is:

"That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI KAMLAPATI TRIPATHI: I beg to move:

"That the Bill be passed"

MR. CHAIRMAN: The question is:

"That the Bill be passed"

*The motion was adopted.*

priation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1975-76 for the purposes of Railways.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1975-76 for the purposes of Railways."

*The motion was adopted.*

SHRI KAMLAPATI TRIPATHI: Sir,

I introduce the Bill.

\*§

I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1975-76 for the purposes of Railways, be taken into consideration."

MR. CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1975-76 for the purposes of Railways, be taken into consideration."

*The motion was adopted.*

MR. CHAIRMAN: We shall now take up clause by clause consideration.

The question is:

"That clauses 2 and 3, the Schedule, Clause 1, Enacting Formula and the Title stand part of the Bill."

*The motion was adopted.*

12.29 hrs.

APPROPRIATION (RAILWAYS) NO.  
3 BILL\*, 1976

THE MINISTER OF RAILWAYS  
(SHRI KAMLAPATI TRIPATHI): I beg to move for leave to introduce a Bill to authorise payment and appro-

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§Introduced/moved with the recommendation of the President.